

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2653  
ANSWERED ON:21.03.2005  
ILLEGAL DIVERSION OF FOREST LAND IN ORISSA  
Nayak Shri Ananta

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether certain authorities have granted permission to undertake diversion of forest land within the Karlapat Wildlife Sanctuary without consent of wildlife wing in the State of Orissa recently;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the action taken by the Government against the erring authorities?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) No Sir.
- (b) Does not arise.
- (c) Does not arise.